

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3356

ANSWERED ON:16.03.2011

AIRPORT RUNWAY PROJECT

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any irregularities have come to light in the airport runway construction projects in Lucknow and Varanasi;
- (b) if so, the details thereof alongwith the amount embezzled in the said scam;
- (c) whether the Government has conducted any enquiry and fixed the responsibility in this regard; and
- (d) if so, the details thereof alongwith the officials held responsible for the above scam?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b), (c) & (d): There were certain allegations against the engineers of Airports Authority of India (AAI) on the issue of high `Base Price` of cement considered in the estimated cost of pavement works pertaining to Lucknow & Varanasi airports.

Detailed investigations were conducted by the Vigilance Department of AAI and prima facie, no allegations were substantiated, as no malafider was attributed to any of the AAI official. However, CBI is also investigating the matter.